

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 1052/ 2024

In the matter of:

Kundan Veer Singh Bhullar & Others ...Applicant

Vs

Union Of India & Others ...Respondents

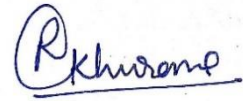
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Filed By:

Date:19.11.2024

Place: Gurugram



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Counsel for Respondent No.3
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BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

O.A. No. 1052/ 2024

In the matter of:

Kundan Veer Singh Bhullar & Others ...Applicants

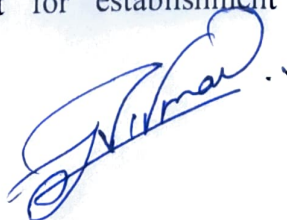
Vs

Union Of India & Others ...Respondents

REPLY ON BEHALF OF RESPONDENT NO. 4
THROUGH NIRMAL KUMAR, SEE, REGIONAL OFFICER,
GURUGRAM REGION (NORTH).

MOST RESPECTFULLY SHOWETH:

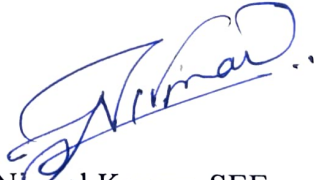
1. That present reply is being filed by Nirmal Kumar, SEE, REGIONAL OFFICER, Gurugram Region (N) (Respondent No.4) who is authorised to file reply on behalf of Respondent No.4.
2. That the above subjected Complaint/OA has been filed by applicants against alleged proposed Plan to dump construction and demolition waste in an area in the village's green belt. It has also been alleged that continuing construction of the sewage treatment plant which would cause severe damage to the surrounding areas.
3. That it is humbly submitted that no permission has been applied to answering respondent for establishment of C&D Plant or Sewage



Treatment Plant. The site in question was also inspected by the Field Officer alongwith complainant Sh. Kundan Singh Bhullar and during inspection no Construction & Demolition waste found at site (**Photographs attached**). It is relevant to mention here that C&D waste temporarily collected and transported at site in question has already been lifted and shifted to C&D waste processing plant at Basai by Municipal Corporation of Gurugram.

In view of submissions made herein above, nothing survives in the present Original Application qua the answering respondent. If any plant is to be established, requisite permission should be obtained by concerned agency in accordance with law.

Date:19.11.2024
Place: Gurugram

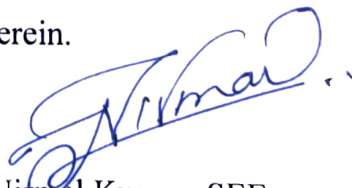


Nirmal Kumar, SEE
Regional Officer,
Gurugram Region (N)

VERIFICATION

Verified that the contents of para no.1 to 3 of the reply are true and correct to the best of my knowledge and information derived from the official record. Nothing material has been concealed therein.

Date:19.11.2024
Place: Gurugram



Nirmal Kumar, SEE
Regional Officer,
Gurugram Region (N)









6, Wisteria Club Rd, Baliawas, Bandhwari,
Haryana 122005, India

Latitude

28.423776°

Longitude

77.124801°

LOCAL 16:05:00

GMT 10:35:00

SATURDAY 11.16.2024

ALTITUDE 220 METER